

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4439
ANSWERED ON:17.12.2009
REVISION OF ARTICLE 243
Gandhi Shri Feroze Varun

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to review the article 243 in as far as it categories Special Economic Zones (SEZs) under deemed industrial townships, and forbid peoples participation through local authorities;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a)to(c): The information is being collected and will be laid on the Table of the House.